You know, you people did not use the power in the economy during 1989-90. Therefore, the economy was dynamited.

THE DEPUTY CHAIRMAN: I think that the Minister has used all his dynamites to charge all the batteries of the House. We will move to the next question. I have got so many questions... *(Interruptions)*

SHRI MENTAY PADMANABHAM: You are depriving this House of this great entertainment.

THE DEPUTY CHAIRMAN: We will consider to have an half-an-hour discussion on this. But we cannot go on discussing the dynamties and charging of the batteries. .. *(Interruptions)*

SHRI JAGESH DESAI: Don't dynamise the Question Hour. .. *(Interruptions)*

THE DEPUTY CHAIRMAN: Now We will take up the functioning of the stock exchange. . . *(Interruptions)*

SHRI SUKOMAL SEN: The Minister himself has consumed much of the time.

शेयर बाजारों का कार्य

***542. श्रीमती सरला माहेश्वरी :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले पांच महीनों में बम्बई, दिल्ली, कलकत्ता और मद्रास के शेयर बाजार कितने दिन बंद रहे ;

(ख) इसके क्या कारण है ;

(ग) देश में मुद्रा बाजार तथा अर्थव्यवस्था पर इसके प्रभाव के बारे में क्या उनके मंत्रालय ने कोई विश्लेषण किया है ! और

(घ) यदि हां, तो उसका ब्यौरा क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री रामेश्वर ठाकुर) : (क) से (घ) एक विवरण सदन के पटल पर रखा दिया गया है ।

विवरण

भारतीय प्रतिभूति तथा विनिमय बोर्ड ने सूचित किया है कि बम्बई, दिल्ली, कलकत्ता और मद्रास के स्टाक एक्सचेंजों में कारोबार नहीं हुआ चूंकि कई दिनों तक, जैसाकि नीचे दर्शाया गया है, सदस्यों ने कारोबार नहीं किया :—

	मार्च	अप्रैल	मई	जून	जुलाई	जोड़
बम्बई	1	6	1	10	12	30
कलकत्ता	3	8	1	2	7	21
दिल्ली	4	8	5	2	8	27
मद्रास	–	2	–	–	7	09

भारतीय प्रतिभूति तथा विनिमय बोर्ड द्वारा 10 अप्रैल, 1992 को स्टाक एक्सचेंजों को जारी किए गये पत्र के विरोध में अप्रैल, 1992 के दौरान स्टाक एक्सचेंजों के सदस्यों ने कारोबार नहीं किया। उक्त पत्र में स्टाक एक्सचेंजों से पंजीकरण के लिए अपने सदस्यों के पास आवेदन प्रपत्र की प्रतिलिपि जो उक्त पत्र के साथ संलग्न थी, भेजने तथा शुल्क के लिए चेकों (डिमांड ड्राफ्टों के साथ आवेदन नपत्रों को अग्रेषित करने की सलाह दी गई थी। ताकि उन आवेदनों पर भारतीय प्रतिभूति विनिमय बोर्ड अधिनियम के अन्तर्गत कार्यवाही करने के उद्देश्य से वे 20 मई, 1992 तक भारतीय प्रतिभूति तथा विनिमय बोर्ड के पास पहुंच जाएं।

केन्द्रीय अन्वेषण ब्यूरो द्वारा बम्बई स्टाक एक्सचेंज के सदस्य श्री हर्षद मेहता को गिरफ्तार करने और उनकी परि-सम्पत्तियों पर रोक लगाने (फ्रीजिंग) से उत्पन्न कुछ आशंकाओं के कारण स्टाक एक्सचेंज के सदस्यों ने कुछ दिनों के लिए कारोबार नहीं किया। अभिरक्षक द्वारा अधिसूचित व्यक्तियों के नामों वाली अथवा अन्तरण विलेख में कहीं पर भी अधिसूचित व्यक्ति की स्टाम्प वाली प्रतिभूतियों की सुपुर्दगी की स्थिति (डिलीवरी के स्टेट्स) से संबंधित अनिश्चितताओं के कारण अधिकांशत: एक्सचेंजों के सदस्यों ने जून-जुलाई के दौरान कारोबार नहीं किया। इसके अलावा मद्रास स्टाक एक्सचेंज के कुछ सदस्यों के खिलाफ आयकर प्राधिकारियों द्वारा छापे मारे जाने से भी मद्रास स्टाक एक्सचेंज का कारोबार रुक गया।

मुद्रा बाजार और अर्थव्यवस्था पर प्रभाव का कोई विशिष्ट विश्लेषण नहीं किया गया, परन्तु यह स्पष्ट है कि जिन दिनों में कोई कारोबार नहीं हुआ, उन दिनों बाजार की नकदी में गिरावट आयी होगी।

श्रीमती सरला माहेश्वरी : माननीय उपसभापति महोदया, माननीय मंत्री महोदय का जवाब सरकार की चरम लापरवाही का एक और सबूत है। उपसभापति महोदया, माननीय मंत्री जी ने जो जवाब दिया है उससे यह पता चलता है कि पिछले 5 महीनों में बंबई का स्टाक एक्सचेंज 30 दिन तक बंद रहा, कलकत्ता का 21 दिन तक, दिल्ली का 27 दिन तक और मद्रास का 9 दिन तक। इतने दिनों तक शेयर बाजार के बंद रहने के बावजूद मंत्री महोदय ने अपने जवाब में यह कहा है कि ये शेयर बाजार "सेबी" के द्वारा जारी किए गए एक पत्र के विरोध में बंद रहे और इसका हमारी अर्थ-व्यवस्था पर क्या प्रभाव पड़ा, इसका उन्होंने कोई अध्ययन ही नहीं किया।

उपसभापति महोदया, मैं मंत्री महोदय से यह जानना चाहती हूं कि क्या अब तक भी यह स्पष्ट नहीं हुआ है कि हमारे शेयर बाजार आम निवेशकों के हित में नहीं बल्कि शेयर बाजार के बुल्स और बीयर्स के हित में काम करते हैं। अगर थोड़ी सी भी गहराई से अगर हम जांच करके देखें तो इन शेयर बाजारों की जो गवर्निंग बॉडीज़ हैं, जो शासी निकाय हैं, इन शासी निकायों पर इन्हीं बीयर्स और बुल्स का कब्जा है और इन्हीं बीयर्स और बुल्स की कैद की बुलबुल आज हमारे आम निवेशक बन गए हैं। तो मैं मंत्री महोदय से यह जानना चाहती हूं कि इन भालुओं और सांडों से आम निवेशकों को मुक्त करने के लिए हमारे मंत्री महोदय क्या कर रहे हैं?

उपसभापति महोदया, इसके साथ ही मैं यह जानना चाहती हूं कि हमारे मंत्री महोदय इस बात से अवगत होंगे कि आज जब हर्षद मेहता जैसे इतने बड़े भयावह, कांड हमारे सामने आ चुके हैं। तो क्या मंत्री महोदय इस बात को जरूरी नहीं समझते थे, इस बात की अहमियत नहीं समझते थे कि हमारे शेयर बाजार के सांगठनिक ढांचे में और उसके सांगठनिक स्वरूप में भारी तबदीली करने की जरूरत है? 1946 में डा० थामस ने...

उपसभापति : अभी यह लम्बी बात मत कहिये। सवाल का जवाब देने दीजिए।

श्रीमती सरला माहेश्वरी : एकदम नुकते की तरफ आ रही हूं। उसके बाद कई

कमेटियां बनीं और उन्होंने कई सिफारिशें दीं । इसके बावजूद मंत्री महोदय इस बात को जानते होंगे कि पिछले 6 वर्ष पहले लंदन स्टाक एक्सचेंज में अभूतपूर्व सुधार किये गये और उसको बिग बैंग की संज्ञा दी गई । वहां के एक अधिकारी ने जाफरी नाइट ने यह कहा कि यह बिग बैंग से जो अभियान हमने किया यह एक तरह का सामरिक अभियान था । मैं मंत्री महोदय से यह जानना चाहूंगी कि हमारे शेयर बाजार के हालात तत्कालीन लंदन के शेयर बाजार के हालात से कई गुना बदतर हैं तो क्या मंत्री महोदय इस बात के लिए तैयार हैं कि हमारे शेयर बाजार जो इन भालुओं और सांडों के भ्रष्टाचार के किले बन गये हैं उन किलों को तोड़ने के लिए किसी सामरिक अभियान की नहीं किसी सामरिक हमले की जरुरत होगी ? मैं यह भी जानना चाहती हूं कि क्या मंत्री महोदय इस तरह के सामरिक हमलों की तैयारी रहे हैं और आम निवेशकों के लिए पूंजी नियोजन की कोई स्वस्थ विकल्प व्यवस्था कर रहे हैं या नहीं ?

श्री रामेश्वर ठाकुर : महाशया, जो प्रश्न हमारे सामने रखे गये हैं उन प्रश्नों के मुताबिक हमने स्पष्टरूप से बताया है कि मार्च, अप्रैल, में, जून और जुलाई में बम्बई, कलकत्ता और मद्रास के स्टाक एक्सचेंज कितने दिनों तक बंद रहे । साथ ही हमने यह भी तफसील में बताया कि उनके मुख्य कारण ये हैं । पहली बात सेबी की तरफ से नई व्यवस्था हुई । इन व्यवस्था में आपने स्वयं कहा है कि स्टाक एक्सचेंज को कैसे नियंत्रित किया जाए । उसे करने के लिए पहली दिशा में जो सेबी एक्ट हमारे आर्डिनेंस के द्वारा 30 जनवरी, 1992 को बनाया गया और जिसको दोनों सदन के सदस्यों ने 30 अप्रैल, 92 को पास किया तदनुसार सभी स्टाक एक्सचेंज को हम लोगों ने सेबी में पेश दिया कि आपके जितने ब्रोकर्स हैं और जो डील करते हैं उन सब का रजिस्ट्रेशन करायें । इसके विरोध में स्टाक एक्सचेंज के लोगों ने प्रतिवाद किया था । बहुत से स्टाक एक्सचेंजों में कारोबार बंद रहा या कारोबार में भाग नहीं लिया, यह जानकारी है । इसके बाद यह भी बताया कि बाद में कुछ स्टाक एक्सचेंज में बैंक स्कैम में कुछ लोग अरेस्ट किये गये । उस के फलस्वरूप जो उस समय के असेट्स थे, शेयर्स आफ सेक्योरिटीज को सीज किया, उसके फलस्वरूप ही यह असर पड़ा कि स्टाक एक्सचेंज के लोगों ने कई दिनों तक उसको बंद रखने की कोशिश की । जहां तक नियंत्रण का सवाल है हम ऐसा नहीं मानते हैं कि लंदन स्टाक एक्सचेंज विश्व में सर्वोत्तम है और दूसरे स्टाक एक्सचेंज भी अपने आप को श्रेयस्कर मानते हैं । लेकिन सवाल यह नहीं है । जो हिन्दुस्तान के सारे स्टाक एक्सचेंज हैं जैसे बम्बई स्टाक एक्सचेंज सबसे बड़ा और बहुत पुराना है , इसके बाद कलकत्ता, मद्रास और दिल्ली के स्टाक एक्सचेंज हैं । सभी में अपने ढंग से कारोबार होता है । कारोबार के बाजार में समय समय पर विश्व के स्टाक एक्सचेंजों में परिवर्तन हुआ है . . . (**व्यवधान**)

SHRI N. E. BALARAM: Madam, 1 don't now what he is speaikng.

SHRI RAMESHWAR THAKUR: Hear the whole thing... *(Interruptions}* ...

SHRI N. E. BALARAM: We are hearing throughout. For ten minutes we are hearing you. This is Question Hour. They are making speeches.

THE DEPUTY CHAIRMAN: I have allowed him to speak.

SHRI N. E. BALARAM': He is speaking what is unnecessary.

THE DEPUTY CHAIRMAN; Mr. Minister, I tell you what she asked really. She said that the Stock Exchanges were closed for so many days which you had accepted. What was the effect of that on the economy of the country and are you going to improve it according to the Report which was given by the London Stock Exchange Improvement? That is the specific question.

SHRI RAMESHWAR THAKUR: I am coming to that, Madam.

SHRI N. E. BALARAM: He has not yet come to that point. .Her question was something else, Madam... *(Interruptions)...*

SHRI SUKOMAL SEN: Hep question was something else... *(Interruptions)* ...

THE DEPUTY CHAIRMAN; Please sit down. I have already explained it, Mr. Sukomal Sen. You please sit down... *(Interruptions)...*

SHRI N. E. BALARAM: Let him come to the point... *(Interruptions)* ...

SHRI H. HANUMANTHAPPA: They do not seem to appreciate the answer being given by the Minister... *(Interruptions)* ...

SHRI N. E. BALARAM: Let him come to the point... *(Interruptions)...*

THE DEPUTY CHAIRMAN: Perhaps he is coming to the point... (Interruptions) ...

SHRI N. E. BALARAM: Otherwise, it is a waste of time and waste of money... *(Interruptions)* ...

SHRI RAMESHWAR THAKUR: I have given the background... *(Interruptions)* .. .One of the steps that we have taken under the SEBI Act is this... (Interruptions) .. .We wanted the stock brokers and sub-brokers and other intermediaries to be registered for which letters were given... *(Interruptions)..* .So far as the SEBI is concerned, the SEBI has now issued guidelines for the regulation of the Stock Exchanges for share-selling in the market... (Interruptions) . . Very comprehensive guidelines have been issued and, according to these guidelines, now they are bound to act in accordance with the provisions of the guidelines issued by the SEBI. There are certain provisions here in the SEBI Act and the Government has taken steps, particularly with regard to section 6, section 9 and section 10 and now, under this,... (Interruptions) .. .we have given powers to the SEBI ... *(Interruptions)...*

SHRI KAMAL MORARKA: Madam, please protect us... *(Interruptions)...* During the whole Question Hour he will give his answer?... *(Interruptions)* ....

SHRI RAMESH THAKUR; These steps are being taken by the SEBI to control the Stock Exchange and there is nothing wrong about it... *(Interruptions)...*

SHRI AJIT. P. K. JOGI: She has asked a specific question and you please give a specific answer... (Interruptions).. .Please give a specific reply... *(Interruptions)* ...

SHRI KAMAL MORARKA; Madam, what is this? He is just repeating the whole Act. The SEBI Act was passed by us!... *(Interruptions)* ...

SHRI GURUDAS DAS GUPTA: Madam, please direct the Minister to come to the point... *(Interruptions)* ... Madam, please direct the Minister to come to the point... *(Interruptions)* ...

THE DEPUTY CHAIRMAN: If you sit down, I will do it. You kindly sit down... *(Interruptions)* .. .I will ask him... *(Interruptions)* ...

SHRI RAMESHWAR THAKUR: I am explaining the powers of the SEBI ... *(Interruptions)* .. .We had issued the guidelines... *(Interruptions):..*

THE DEPUTY CHAIRMAN: Mant-riji, excuse me... (Interruptions) .. -

SHRI RAMESHWAR THAKUR: We have issued the guidelines... *(Interruptions)* ...

उपसभापति : मंत्री जी, ठाकुर साहब, यह जो एक्ट है सेबी का, यह तो इस हाउस में पास हुआ है । जो हमारे मेम्बर्स हैं उनको इसके बारे में पूरी जानकारी है ।

SHRI H. HANUMANTHAPPA: Madam, she asked a question and he is answering it... *(Interruptions),..* He is giving the reply. What are they doing?... *(Interruptions)...*

THE DEPUTY CHAIRMAN: No, no. You don't say anything; you don't misguide the Minister... *(Interruptions)* . . . She only asked about the London Stock Exchange, about the Big Bull, Bear, etc. She said it in Hindi. Perhaps you did not follow... *(Interruptions)* ...

SHRI N. E. BALARAM; She asked about its effect on the economy... *(Interruptions)* ...

SHRI RAMESHWAR THAKUR: I am mentioning the steps taken by the Government... *(Interruptions)*...

THE DEPUTY CHAIRMAN: Order, order, please... *(Interruptions)* ...

SHRI RAMESHWAR THAKUR: What I have stated is... *(Interruptions)* .. .that our stock Exchange's are governed by our Act, the SEBI Act... *(Interruptions)* ...

SHRI KAMAL MORARKA: Madam, does the Minister know what the impact on the economy is? Let him say 'Yes' or 'No'... *(Interruptions)* ...

THE DEPUTY CHAIRMAN: Please sit down. Don't get agitated. Per haps he is coming to it... *(Interrup tions)* .. .Mrs. Maheshwari, you please put your second supplement ary. .. *(Interruptions)* ...

SHRI S. JAIPAL REDDY: He has not given the answer to her first supplementary. What is the use of second supplementary?. . . *(Interruptions)* .. .He has not given the reply to her first supplementary. Where is the need for a second supplementary? . .. *(Interruptions)* . ..

SHRI N. E. BALARAM: There is no need for the second supplementary ... (Interruptions)...

THE DEPUTY CHAIRMAN: Let her ask her first supplementary in place of the second supplementary! ... (Interruptions)...

SHRI N. E. BALARAM: No sup- plementary is needed, Madam... *(In- terruptions)* .. .The answer is very clear. No need for the second supplementary! Please pass on to the next question... *(Interruptions)* ...

श्रीमती सरला माहेश्वरी : मेडम, मेरा सेकेन्ड सप्लीमेंटरी यही है कि मैं पहले क्वेश्चन को दोहराती हूं। बात यह है कि मैंने जो पूछा है... (**व्यवधान**)

श्री कमल मोरारका : वे फिर आनसर को दोहरा देंगे... (**व्यवधान**)

उपसभापति : कृपया शांति से सुनिये।

SHRI KAMAL MORARKA; Her supplementary is "—answer her first supplementary!' ... *(Interruptions)* . . .

उपसभापति : श्री मनमोहन सिंह जी बता रहे हैं, शांति से सुनिये।

All of you, please listen to him properly. Let there be no noise in the House... *(Interruptions)* ...

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): Madam, with regard to the facts relating to the closure of the Stock Exchanges, it is certainly true that these temporary things did cause some dislocation and, therefore, the liquidity in the market was affected. But the available data with me shows that the primary issues market has remained buoyant. The issues raised in the quarter from April to June far exceeded the primary issues compared to the preceding quarter as well as the preceding quarter of the previous year. Therefore, I do not anticipate a serious dislocation of a permanent nature in the functioning of the economy.

With regard to the improvement in the working of the stock exchanges, this is a matter which has received the attention of the Government. The fact that the SEBI was set up was in recognition of the need to improve the working of the stock exchange SEBI has already issued show cause notices to two stock exchanges as to why

they should not be superseded. So, the process is on. We have also decided to set up a National Stock Exchange which would be a model stock exchange, fully computerised. So, this. process of improving the functioning of stock exchanges is an on-go-mg process. As regards the working of the London Stock Exchange and other stock exchanges, in so far as their work has relevance for our stock exchanges, we have no hesitation to borrow from what has been done elsewhere.

THE" DEPUTY CHAIRMAN: Shri Rajni Ranjan Sahu.

श्रीमती सरला माहेश्वरी : मैडम, . . .

उपसभापति : आपके सवाल का जवाब आ गया है ।

श्रीमती सरला माहेश्वरी : मेरा सेकंड सप्लीमेंटरी है ।

THE DEPUTY CHAIRMAN Now the second is over.

श्रीमती सरला माहेश्वरी : मेरा प्रश्न पूरा नहीं हुआ मैडम ।

THE DEPUTY CHAIRMAN: Let many Members ask question. I have got... *(Interruptions)*

श्रीमती सरला माहेश्वरी : मेरा दूसरा सप्लीमेंटरी पूरा नहीं हुआ । मैडम, मैंने कहा था कि कौनसी विकल्प व्यवस्था वे अपना रहे हैं आम निवेशकों के लिये, इसका कोई भी जवाब नहीं आया । पहले का भी पूरा जवाब नहीं आया और दूसरे को पूछने के लिए आप ।. . . **(व्यवधान)** . . मैडम, आप पहले का जवाब दिलाइये ।. . . **(व्यवधान)** . .

उपसभापति : आप अपने सवाल में, प्लीज . . . **(व्यवधान)** . . .

SHRI RAJNI RANJAN SAHU: Madam, in his reply, the hon. Minister has said that he has not analysed the impact on the money market and the economy. But it is apparent that there was an impact on the economy, and a layman can assess it. Due to the closure of the stock exchanges and the reason connected thereto, small traders and small industries people are facing a crisis because of the apathy of the bankers and other fin-ancials institutions due to the securities scam in India. And thereby, the economy is out of gear. I want to know whether the hon. Minister would assure the House that he would bring back the economy on rails within a specified time for the benefit of the small traders and small industries people towards whom the bankers are showing apathy.

SHRI MANMOHAN SINGH: Madam, I do admit that there was some temporary dislocation and temporary shortage of liquidity created by the securities scam. But if you look at the data for bank credit, I think, there is no cause for worry. It would not be correct to say that our economy is not on the rails. In fact, the economy is improving month after month, and I expect it to improve further.

SHRI DINESHBHAI TRIVEDI: Madam, the Finance Minister admitted that there was a dislocation In the economy and the liquidty position was affected. Madam, by the statute, it is the constitutional responsibility of the RBI and now the SEBI to see that the market functions properly and the economic stability is there. Madam, the answer given by the hon. Minister is even more disturbing because there is a link, there is a link to the earlier part of the hon. Minister's reply given in the statement which says that there was an apprehension about the arrest and freezing of assets of Harshad Mehta. Then, it goes on to say that the liquidity position has been affected, and the economy

has been dislocated. The question is: who is controlling the liquidity? Was Harshad Mehta controlling the liquidity? Was the Reserve Bank of India controlling the liquidity? Or, in consultation with Harshad Mehta, was the Reserve Bank of India controlling the liquidity?

SHRI MANMOHAN SINGH: There is no question. *(Interruptions).*

SHRI DINESHBHAI TRIVEDI: Ma. dam, I seek your protection. It is related question. *(Interruptions).*

SHRI DIPEN GHOSH: What reply has he got? (Interruptions) ...

SHRI MANMOHAN SINGH: *(Interruptions)* .

SHRI DIPEN GHOSH: Madam, the Minister should stand up and reply. He has no option. *(Interruptions)* .

SHRI DINESHBHAI TRIVEDI: It arises out of the main question.

SHRI KAMAL MORARKA: This is a very serious matter, Madam. The question relates to stock exchanges. But the hon. Minister, in his answer, unnecessarily says that because of the impending arrest of one person, the liquidity was affected. The supplementary, therefore, is relevant. *(Interruptions)* .

SHRI MANMOHAN SINGH: Madam, liquidity is a function of several variables. The supply of bank credit, what happens in the stock market, what happens to our foreign exchange; all these factors affect the overall liquidity of the system. It will not be possible for me to single out what was the most important cause. This was one of the factors which influenced liquidity in the economy,

THE DEPUTY CHAIRMAN: Shri Ajit Jogi. *(Interruptions).*

श्री अजीत जोगी : उपसभापति महोदया, यह जो पिछले दिनों स्टॉक एक्सचेंजेज में व्यवहार हुए, उनको ले कर जो भारत का सबसे बड़ा घोटाला हुआ, उसके पार्श्व में जो सबसे बड़ी कमी दिखाई देती है, वह यह है कि मंत्रालय के स्तर पर, सरकार के स्तर पर नियंत्रण की कोई व्यवस्था नहीं है । सामान्य समय में मंत्रालय कोई नियंत्रण न करे, यह बात समझ में आती है लेकिन ऐसे समय में जबकि कोई इंडस्ट्री चल ही नहीं रही है उसके शेयर की कीमत 100 गुना बढ़ जाए, जो इंडस्ट्री सिक पड़ी हुई है, उसके शेयर की कीमत 100 गुना बढ़ जाए और मंत्रालय केवल मूक दर्शक बन कर देखता रहे, यह बात समझ में नहीं आती है । एस०ई०बी०आई० का एक्ट पास किया गया है । उस एक्ट में भी मंत्रालय के स्तर पर ऐसी अप्राकृतिक घटनाओं के नियंत्रण का कोई प्रावधान नहीं है । मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूं कि यह जो इतना बड़ा दुखद अनुभव हुआ, इतना खराब अनुभव हुआ, इसको देखते हुए मंत्रालय के स्तर पर, केन्द्रीय शासन के स्तर पर देश का कोई भी स्टॉक एक्सचेंज इस तरह का अप्राकृतिक व्यवहार करे तो आप उस पर नियंत्रण करने के लिए अपने स्तर पर क्या कार्यवाही करेंगे ? उसको एस०ई०बी०आई० के ऊपर या रिज़र्व बैंक के ऊपर नहीं छोड़ेंगे आपके स्तर से क्या कार्यवाही होगी ? उपसभापति महोदया, जब भी कोई घोटाला होता है तो सरकार पर ही आंच आती है, एस०ई०बी०आई० पर नहीं आयेगी, रिज़र्व बैंक पर नहीं आएगी ।

SHRI MANMOHAN SINGH: Madam, as far as bank credit is concerned. the Reserve Bank of India is having the overall regulatory authority. As far s the stock market is concerned, with the passage of the SEBI Act, the SEBI has the overall responsibility to supervise the functioning of stock exchanges. It was for this purpose that SEBI was set up. The purpose

of setting up the SEBI was to have a high-powered body which would concentrate, single-mindedly, on the functioning of stock exchanges, to plug the loopholes, to take stock of the irregularities and also take remedial measures. In the light of this, I do not think here is anything further that needs to be done by the Government at this stage.

Reduction in loan to farmers in Gujarat

*543. SHRI VITHALBHAI M. PATEL Will the Minister of FIN-ANCB be pleased to state:

(a) whether it is a fact that the amount of loan to small and marginal, farmers of Gujarat in priority sector is being reduced year by year from 1988-89 to 1991-92;

(b) what is the amount of loan given to the above sector in Gujarat during the same period; and

(c) what are the ressons for reducing the loan amount?

THE MINISTER, OF STATE: IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) and (b) In terms of guidelines issued by Reserve Bank of India, the banks are to ensure that advances to Weaker Sections, which include the small and marginal farmers, should be at least 10 per cent of their total advances or 25 per cent of their Priority Sector edvances. There is no change in the above gudielines with regard to financing the weaker sections.

The collection and compilation of data on different aspects is a time consuming process, and hence, Statewise information relating to mounts of loans extended by banks to small and marginal farmer is not available for the year 1991-92. However, the total outstanding amount of loans to small and marginal farmers by the scheduled commercial banks in the State of Gujarat as at the end of Decemebr, 1988, September, 1989 and September, 1990 (latest available) was as under:

As at the end of	Amount (Rs. in crores)
December, 1988 . . .	174
September, 1989 . . .	176
September, 1990 . . .	180

(c) Does not arise in view of reply given under.

(a) and (b) above.

SHRI VITHALBHAI M. PATEL: Madam, in this Session itself, earlier, the Minister had given the following figures: 1988-45 crores; 1989—30 crores; and 1990—29 crores. Today, the Minister has given the figures—Rs 174 crores, Rs. 176 crores and Rs. 180 crores. Which should I believe? The reply which was given on 10th July, in the Lok Sabha, gives some other figures. In the reply which the hon. Minister has given here today, he says something else. Which reply should I believe?

श्री एस० एस० अहलुवालिया: महोदया, बड़ा गम्भीर मसला है (व्यवधान)

श्री विठ्ठलभाई मोतीराम पटेल : यह तो मजाक हो रहा है (व्यवधान) I have got the earlier reply also with me here. I have got both the questions. On 10th April the Minister says that the marginal loan given in Gujarat in three years was Rs. 45 crores, Rs. 30 crore and Rs. 29 crores. Today the Minister comes out with the figure of Rs. 174 crores, Rs. 176 crores and Rs. 180 crores.